GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA

STARRED QUESTION NO. 111 ANSWERED ON 08.12.2025

Vacancies in Kendriya Vidyalaya Sangathan

*111. SHRI KALIPADA SAREN KHERWAL:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of vacancies and sanctioned posts in Kendriya Vidyalaya Sangathan (KVS) across the country both faculty and non-faculty posts;
- (b) the details of recruitment made for permanent positions in KVS including faculty and non-faculty posts since 2014, year and category-wise;
- (c) the number of contractual staff including faculty and non-faculty hired in KVS since 2014, year wise;
- (d) the details and the number of posts filled by EWS, OBC and SC/ST candidates in KVS in faculty and non-faculty posts, category-wise; and
- (e) whether any reservation norms have been followed by the Government in recruitment of contractual staff in KVS, if so, the details of contractual staff from EWS, OBC and SC/STs, category-wise?

ANSWER

MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTIONS NO. 111 ASKED BY SHRI KALIPADA SAREN KHERWAL, HON'BLE MEMBER OF PARLIAMENT ANSWERED ON 08.12.2025 REGARDING "Vacancies in Kendriya Vidyalaya Sangathan".

(a) to (e) Vacancies keep on arising due to opening of new Kendriya Vidyalayas (KVs), retirement, resignation, promotion of employees, transfer, employees going on lien to another department and up-gradation of schools. Filling up of vacancies is a continuous process and efforts are made to fill up the vacancies as per the provisions of the relevant recruitment rules.

Teachers are also engaged on contractual basis for temporary duration at the local level against sanctioned posts, whenever regular or leave vacancies arise in a KV to ensure that the teaching-learning process is not hampered. Since this engagement is purely stop-gap in nature, made to prevent disruption in the teaching-learning process until the regular incumbent joins, the tenure of contractual teachers cannot be predetermined. Efforts are made to recruit regular teachers at the earliest so that interest of students does not suffer.

Regular appointment is made by Kendriya Vidyalaya Sangathan (KVS) through direct recruitment process as per the recruitment rules of KVS incorporating the reservation norms as notified by the Government of India from time to time.

The total number of sanctioned posts, staff in position (category wise) and vacant posts of teaching and non-teaching staff in KVS across the country as on 01.11.2025 is as under:

Post	Sanctioned	Staff in position					Vacant	
	posts	UR	EWS	OBC	SC	ST	TOTAL	posts
Teaching Staff	50414	17427	1114	13211	7235	2970	41957	8457
Non-Teaching Staff	6106	1701	65	1116	1172	336	4390	1716
Total	56520	19128	1179	14327	8407	3306	46347	10173

The details of year-wise and category-wise recruitment made in KVS since 2014 are as under:

Year	Posts	Recruitment made /Offer of appointment issued			t issued		
		UR	EWS	OBC	SC	ST	TOTAL
2014-15*	Teaching	52	0	23	12	6	93
	Non-Teaching	1	0	0	0	1	2
2015-16*	Teaching	1926	0	997	571	290	3784
	Non-Teaching	280	0	151	84	40	555
2016-17	Teaching	3202	0	1618	915	458	6193
	Non-Teaching	0	0	0	0	0	0
2017-18	Teaching	4522	0	2468	1387	696	9073
	Non-Teaching	399	0	206	119	59	783
2022-23	Teaching	4865	1114	3116	1769	869	11733
	Non-Teaching	455	119	324	176	60	1134
TOTAL		15702	1233	8903	5033	2479	33350

^{*} Recruitment made/vacancies advertised

Number of contractual teachers engaged in KVs against sanctioned posts since the Academic Session 2014-15 is as under:

S.No.	Academic Session	Number of contractual teachers engaged against sanctioned posts				
1.	2014-15	7534				
2.	2015-16	7873				
3.	2016-17	9061				
4.	2017-18	7568				
5.	2018-19	9539				
6.	2019-20	8912				
7.	2020-21	3260				
8.	2021-22	8105				
9.	2022-23	10462				
10.	2023-24	3404				
11.	2024-25	6920				

The data with respect to 2025-26 is dynamic in nature and teachers are engaged on contractual basis as per need/requirement.
